

Four copies of final
order dt. 31.7.02 issued
to counsel for both sides.

25
31/07/02
S.C.J.

Order dt. 31.07.2002

Heard Mr. V. Narasingh, Learned Counsel for the Applicant, and Shri U.B. Mohapatra, Learned Addl. Standing Counsel appearing for the Union of India.

2. Seeking compassionate appointment, the Applicant filed this Original Application under Section-19 of the Administrative Tribunals Act, 1985. The Learned Addl. Standing Counsel for Union of India, appearing for the Respondents, submits that immediately after filing of this Original Application, the Applicant was granted a compassionate appointment.

3. In the aforesaid premises, this Original Application has already become infructuous and, accordingly, the same disposed of, but without imposing any order as to costs.

Yashpal
31/07/2002
Member (Judicial)